

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. CP/8(MB)2022

**IN THE MATTER OF**

Trivikram Toor

... Petitioner

Vs

Skyrise Infracon Private Limited

... Respondent

U/s 241(1), 242(4) of the Companies Act, 2013

**Order Delivered on 22.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Adjourned to **24.07.2024 for further consideration.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/